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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP 37-A in T.P. No. 37/397-398/NCLT/AHM/2016(New)  
CA 69 of 2016 in C.P. No. 22/397-398/CLB/MB/2013(Old)

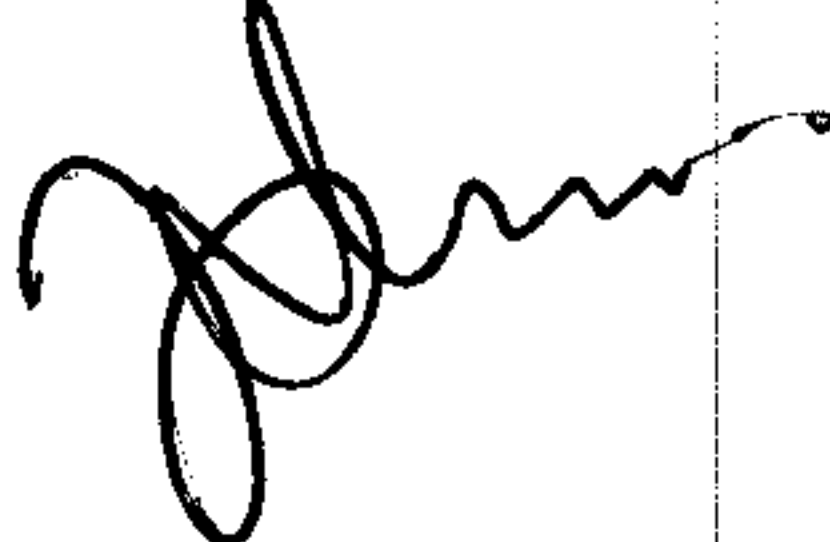
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018**

Name of the Company: Subhash Chand Sahay & Ors.  
V/s.  
Bhagyoday Katha Products Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	PRAGNESH M. JOSHI	PCS.	For Petitioners	
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2.

**ORDER**

Learned PCS Mr. Pragnesh Joshi present for Intervener. None present for Respondents.

At request of learned PCS for Intervener.

List the matter on 20.03.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 23rd day of January, 2018.